## CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI Customs, Service Tax & Anti Dumping Branch WEEKLY DISPATCH STATEMENT FROM 15-07-19TO 19-07-2019

<u>S.</u>	APPEAL NO .	ORDER NO.	DATE OF ORDER	DATE ON WHICH
NO.			RECEIVED FROM THE PS	ORDER
			TO HON'BLE PRESIDENT	DISPATCHED
			/VICE	
			PRESIDENT/MEMBERS	
	FINAL ORDERS			
1	ST/51760/2016	5007010040		
2	ST/51760/2016	50878/2019	12/7/2019	15/7/2019
2	<u>ST/52866-</u> <u>52867,52870/2016</u>	50885-50887/2019	15/7/2019	16/7/2019
3	ST/51339/2016	50888/2019	15/7/2019	16/7/2019
4	ST/51638/2016	50892/2019	15/7/2019	16/7/2019
5	ST/50290/2015	50893/2019	17/7/2019	19/7/2019
6	C/51046/2019	50895/2019	16/7/2019	17/7/2019
7	C/53392-	50896-50898/2019	16/7/2019	117772010
	53394/2018			17/7/2019
8	ST/53046/2016	50890/2019	17/7/2019	19/7/2019
	MISC ORDERS			
1	ST/51221/2019	50495/2019	15/7/2019	40/7/2010
2	ST/50626/2019	50497/2019	17/7/2019	16/7/2019
3	C/53467/2018	50499-50500/2019		19/7/2019
	3.00.10772010	00400-00000/2019	16/7/2019	17/7/2019
	INTERIM ORDERS			
1	ST/50628/2019	36/2019	1-1-10-1-1	
2	ST/50668/2019		17/7/2019	19/7/2019
3	ST/50669/2019	37/2019	17/7/2019	19/7/2019
4	C/50093/2019	38/2019	17/7/2019	19/7/2019
4	C/50093/2019	39/2019	16/7/2019	17/7/2019

7 Attention: To maintain the transprancy in this tribunal all judicial orders are being suo-moto

uploaded in PDF format on the CESTAT website immediately after signature of the horizontal members on the same day for the parties and public at large.

Thus all the interested parties and other information scokers under B.T. Later and the parties and public at large.

into an the interested parties and other information so	eekers under R.T.I Act may download these orders from CESTAT website.
	March
	Deputy REGISTRAR